

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated the 20<sup>th</sup> June, 2026

No. HCM/1/96/BENCH/ : The Hon'ble Chief Justice is pleased to constitute Vacation Bench sitting with the following Hon'ble Judges to take up urgent matters during the ensuing Summer Vacation starting from 29<sup>th</sup> June, 2026 to 10<sup>th</sup> July, 2026 as shown below:-

**VACATION COURT**

<b>Date</b>	<b>Hon'ble Judge for Vacation Bench</b>
1 <sup>st</sup> July, 2026	Hon'ble Mr. Justice A. Bimol Singh
8 <sup>th</sup> July, 2026	Hon'ble Mr. Justice A. Guneshwar Sharma

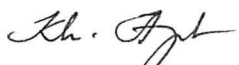
Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Bench may be allowed to be filed till 12:00 Noon of 30<sup>th</sup> June, 2026 (Tuesday) and 7<sup>th</sup> July, 2026 (Tuesday). They shall be accompanied by separate applications for urgent listing before the Vacation Bench clearly mentioning the reasons for urgency.

*By Order etc.*

Sd/-  
**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**  
Imphal, the 20<sup>th</sup> June, 2026

No. HCM/1/96/BENCH/14474-94  
Copy to:

1. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
2. The P.S to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Govt. of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Govt. Advocate, Govt. of Manipur.
9. The Deputy Solicitor General of India.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. The President, District Bar Association Bishnupur /Chandel / Churachandpur /Kakching /Senapati/ Tamenglong/ Thoubal/ Ukhrul.
13. All the Jt. Registrars, High Court of Manipur.
14. All the Deputy Registrars, High Court of Manipur.
15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
16. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. The Court Masters, High Court of Manipur.
19. Guard File/Order Book.
20. Notice Board.
21. Concerned File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**  
\*\*\*